

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-515

IB-1874/ND/2019

Company Appeal-34/2023, IA/1361/2023

IN THE MATTER OF:

M/s. Anurautan Textiles Pvt. Ltd.

....Applicant

Vs.

M/s. Sarveshwar Creations Pvt. Ltd.

.....Respondent

SECTION

U/s 9 IBC Liq.

Order delivered on 09.04.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For the Respondent :

For the Union Bank : Ms. Ekta Choudhary, Mr. Divyank Dutt Dwivedi,
Ms. Aditi Sharma, Advs.

For the Liquidator : Mr. Abhishek Devgan, Mr. Vishal Hirawat, Advs.

HYBRID HEARING (PHYSICAL & VC)

ORDER

Company Appeal-34/2023:-

No one is present on behalf of the Applicant at the time of hearing of the matter. Ld. Counsel on behalf of the Respondent (Liquidator) is present. In the interest of justice, list this application on **17.05.2024**.

IA/1361/2023:-

Heard the submissions made by the Ld. Counsel on behalf of the Liquidator and Ld. Counsel on behalf of the Union Bank of India. Both the sides

may file their written submissions along with judicial decisions, if any. List this application on **17.05.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)